

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

202. CP/12(MB)2022

**IN THE MATTER OF**

Shanu Holding And Leasing Private Limited ... Petitioner

Vs

Registrar Of Companies ... Respondent

Section 253(3) of Companies Act, 2013

**Order Delivered on 01.05.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: None present

For the Respondent: Ms. Rujuta Bankar AROC (PH) (Present in Person)

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**ORDER**

**CP/12(MB)2022** – None present. In the interest of justice, adjourned to  
**22.05.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/